

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 15.11.2019 (FRIDAY)
COURT OF CHAIRPERSON
10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 3435 of 2019 in Comp. App. (AT) (Ins) No. 1145 of 2019	Jitendra Jain. Vs. Nuvoco Vistas Corporation Ltd & Anr	Nitin Mishra	
2.	I.A. No. 3496 of 2019 in Comp. App. (AT) (Ins) No. 788 of 2019	DBS Bank Ltd, Singapore. Vs. Shailendra Ajmera & Anr.	Anindita Roychowdhury	Raunak Dhillon
3.	I.A. No. 3620 of 2019 in Comp. App. (AT) (Ins) No. 1137 of 2019	A.V.J. Developers (India) Pvt. Ltd. Vs. Vishal Fabrics & Ors.	Hasija	
4.	I.A. No. 3625 of 2019 in Comp. App. (AT) (Ins) No. 1214 of 2019	Dinesh Goyal Vs. Prints Publication Pvt. Ltd. & Anr.	Anshul Narayan	
5.	Comp. App (AT) (Ins) No. 715 of 2019	Savan Godiawala. Vs. G.Venkatesh babu & Ors.	Charu Bansal	Nitish Bandar-R1
6.	Comp. App. (AT) (Ins) No. 717 of 2019	Pr. Commissioner of Income Tax-6, Chennai Vs. Star Agro Marine Exports Pvt Ltd & Ors.	Vibhooti Malhotra	Anant A Pavgi-R2 Rajiv S. Roy-R3 Aakarshan Sahay-R4
7.	Comp. App (AT) (Ins) No. 756 of 2019	Ashwini Mehra. RP of Educomp Infrastructure & School Management Ltd. Vs. Vinod Kumar Dandona & Ors.	Anindita Roy Chowdhury	Sumesh Dhawan-R15,19,20,22-24&34 Nikhik Mathur-COC Chitranshul-R8,9,18,46 Shreya Jad-R6
8.	Comp. App. (AT) (Ins) No. 1040 of 2019	Digant L. Kapadia. Vs. Bank of India & Anr.	Dhaval Deshpandey	
9.	Comp. App. (AT) (Ins) No. 1054 of 2019	Ashok Kumar M. Lulla. Vs. Suryaa Chamball Power Ltd & Ors.	Uddyam Mukherjee	Abhishek Anand

10.	Comp. App. (AT) (Ins) No. 1123 of 2019	Dilip L Narang & Ors. Vs. Jitendra Kantilal Shah & Anr.	Nitin Mishra	Vikram Babbar-R1 Vivek malik-R2
11.	Comp. App. (AT) (Ins) No. 1243 of 2019	Adaab Hotels Ltd. Vs. Shri Hukum Singh & Anr.	Sanjay Mann	Buddy A. Ranganadhan
12.	Comp. App. (AT) No. 271 of 2019	State Bank of India. Vs. India Power Corporation Ltd. & Ors.	Sumit Attri	Rishav Banerjee

For Admission (Fresh Cases)

13.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	
14.	Comp. App. (AT) (Ins) No. 1151 of 2019	CNX Corporation Ltd. Vs. Reliable Insupacks Pvt. Ltd.	Rakesh Kumar	
15.	Comp. App. (AT) (Ins) No. 1231 of 2019	Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd.	Simran Jyoti Singh	Rakesh Sinha-R1
16.	Comp. App. (AT) (Ins) No. 1248 of 2019	Aaj Finance & Credit Ltd. Vs. Keltech Infrastructure Ltd.	Vishnu Sharma	
17.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	
18.	Comp. App. (AT) (Ins) No. 1250 of 2019	Avail Financial Services Ltd. Vs. Sunworld City Pvt Ltd.	C.S. Reema Jain	
19.	Comp. App. (AT) (Ins) No. 1251 of 2019	Arunkant Rai. Vs. Allahabad Bank & Anr.	Narendera M. Sharma	
20.	Comp. App. (AT) (Ins) No. 1252 of 2019	Ashish Arjun Kumar Rathi. Liquidator of SBQ Steels Ltd. Vs. Ropal Rai	Pawan Bhushan	
21.	Comp. App. (AT) (Ins) No. 1253 of 2019	Suraj Awana Vs. Anand Prakash & Anr.	Sanjeev Saraswat	
22.	Comp. App. (AT) (Ins) No. 1254 of 2019	COC Represented Through UCO Bank Vs. Parag Sheth.	Elina Banerjee	
23.	Comp. App. (AT) (Ins) No. 1255 of 2019	Downtown Temptations Pvt. Ltd. Vs. Yogesh Gupta	P. Roychoudhuri	
24.	Comp. App. (AT) (Ins) No. 1257 - 1258 of 2019	Himskaf Systems Pvt. Ltd. Vs. Power2sme Pvt. Ltd.	Raj Kamal	
25.	Comp. App. (AT) (Ins) No. 1259 of 2019	Gautam Singhania Vs. Loyal Scaffolding Pvt. Ltd.	Shanakari Mishra	
26.	Comp. App. (AT) No.322 of 2019	Parvinder Singh Sawhney Vs. Sawhney Export House Pvt. Ltd. & Ors.	Sonam Anand	Rajan Sabharwal

27.	Comp. App. (AT) No.325 of 2019	Shankar Sundaram Vs. Amalgamations Ltd. & Ors.	Shantanu Singh	
28.	Comp. App. (AT) No.326 of 2019	Akal Spring Ltd & Ors. Vs. Amrex Marketing Pvt Ltd.	Sujoy Datta	
29.	Comp. App. (AT) No.327 of 2019	Bejoy Kumar Chirimar & Anr. Vs. The Bloomfield Tea Company Ltd. & Ors.	Uttara Babbar	
30.	Comp. App. (AT) No.328 of 2019	Shankar Sundaram Vs. Amalgamations Ltd (P) & Ors.	Shantanu Singh	
31.	Comp. App. (AT) No.329 of 2019	Arun Gupta & Anr. Vs. South Eastern Carriers Ltd & Ors.	Rakesh Kumar	
32.	Comp. App. (AT) No.330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	
33.	Competition App. (AT) No. 80 of 2019	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	
34.	Contempt Case No 24 of 2019 in Comp. App (AT) (Ins) No. 185 of 2017	Mahesh Kumar Panwar Vs. Abhishek Anand	Arun Khatri	

For Admission (After Notice)

35.	Comp. App. (AT) (Ins) No. 1046 of 2019	Prayag Polytech Pvt. Ltd. Vs. Purbanchal Trade and Industries Ltd.	Vipul Ganda	
36.	Comp. App. (AT) (Ins) No. 1050 of 2019	Jharkhand Bijli Vitran Nigam Ltd. Vs. Tayo Rolls Ltd. & Ors.	Aabhas Parimal	Mohit Singh-R3
37.	Comp. App. (AT) (Ins) No. 1150 of 2019 & I.A. No. 3643 of 2019	Liquid Glass Hospitality LLP. Vs. Eatigo India Pvt Ltd.	Arunava Mukherjee	
38.	Comp. App. (AT) (Ins) No. 1184 of 2019	Corporation Bank Vs. SJN Energy Infrastructure Pvt. Ltd.	Samarendra Kumar	

Note: - The Court will rise at 01:00 PM.

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By Order

**-sd/-
Registrar**